

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 204 of 2020

IN THE MATTER OF:

Indus Motor Company Pvt. Ltd.

...Appellant

Versus

T. P. Anil Kumar & Ors.

...Respondents

Present: -

For Appellant: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Angad Verma, Dr. PCS K.S. Ravichandran and Mr. Prashant Kumar, Advocates.

For Respondent: Mr. P.H. Arvindh, Mr. G.V. Anand Bhushan, Mr. Akhila Jyaraj, Mr. Abhishek Jain and Ms. Maygha Viswanat, Advocates.

ORDER
(Virtual Mode)

19.01.2021 On 15-01-2021 the matter was 'De-Part Heard'. After that, the new date matter was listed before us.

List the Appeal 'For Hearing' on **27th January, 2021** along with *Company Appeal (AT) No. 87 of 2020*.

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)